

IN THE HIGH COURT OF ORISSA : CUTTACK

W.P.(C) NO.14706 OF 2022

GITA ROUT ... Petitioner

-VERSUS-

STATE OF ODISHA & OTHERS

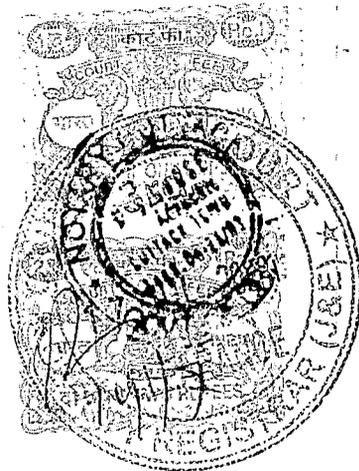
... Opp. Parties

**AFFIDAVIT FILED BY ADDITIONAL
SUPERITENDENT OF POLICE, JOINT TASK
FORCE IN COMPLIANCE OF ORDER DATED
09.05.2023**

I, Sri Jatindra Kumar Panda, aged about 56 years, S/o- Late Purusottam Panda, Village-Baligohiri, P.S.-Nilagiri, District-Balasore working as Additional S.P., Member, Joint Task Force O/o Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar do hereby solemnly affirm and state as under:

1. That, the aforementioned Writ Petition was listed for hearing before this Hon'ble Court on 09.05.2023. In Paragraph-18 of the order the Court has been pleased to direct as follows:

"The second affidavit has been filed by Shri J.K.Panda, Additional S.P and a member of the JTF where th details of 6 ongoing criminal cases that, having been registered in Athagarh , Similipal , Ghumsur and Dhenkanal Division been set out . The court is assured by Mr. Panda that all possible steps have been taken to carry each of the criminal cases to the logical end



Jatindra Kumar Panda

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by completing investigation, filing charge sheet, arresting the persons accused and ensuring that, the case progresses. A further affidavit updating the status of these criminal cases be filed before the next date".

That, with regard to the direction at para-18 of the aforementioned order it is humbly submitted that, the present status /progress of all the six cases as ascertained from respective DFOs/ Dy.Directors are as follows: -

a) Ghumsur (N) Division OR case No-343T of 2022-23.

In this case out of 05 identified accused persons, 02 accused persons namely Hazari Naik, Bhanja Rout have been arrested and forwarded to the court of JMFC, Jagannath Prasad On 20.03.2023 and 15.04.2023 respectively. As stipulated period of limitation was going to over PR has been submitted in the above court vide Memo No- 3261 dtd. 18.05.23 keeping the investigation open U/s-173(8) Cr.P.C. Sincere steps are being taken for arrest of remaining 03 accused persons on the basis of CDR and information of sources.

b) Athagarh Division OR case No-47B of 2022-23.

In this case 05 accused persons have been identified. As none of the accused persons could be arrested, Prayer was made before the Hon'ble Court of JMFC, Badamba for issue of NBWs against them. Accordingly JMFC Badamba has issued NBWs against the 05 absconding accused persons who are yet to be arrested. Sincere efforts are on by the IIC of Badamba P.S to execute the NBWs and all required and possible assistance is being provided by the I.O of the case to IIC Badamba P.S for arrest of all the absconding accused persons.

c) Athagarh Division OR case No-50A of 2022-23.

The two identified accused persons are absconding since the day of occurrence for which NBWs have been obtained from the court of JMFC

Jatendra Kumar Panigrahy



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Tigiria. Sincere steps are being taken to execute the NBWs against them basing on source information and local inputs relating to their whereabouts .

d) Dhenkanal Division OR case No-61D of 2022-23

In this case the one involved accused has been arrested and forwarded to the Hon'ble court of SDJM, Dhenkanal. After completion of investigation, final PR has been submitted in the court of SDJM, Dhenkanal vide Memo No 3092 dtd. 31.03.23. The case is posted to 20.07.2023 for appearance of accused of the case who is now on court bail.

e) Similpal Division(S) Division U.D case No-54 PS of 2022-23.

This case has turned to OR case No-01PS of 2023-24 after arrest of one accused person namely Raghunath Pingua on 20.4.23 along 04 Nos of tusks and other incriminating articles. The said accused was forwarded to the court of JMFC Betanoti. As per confessional statement of this of this accused two of tusks were obtained from an elephant near saparam Ghati after hunting the same and remaining two tusks were obtained after hunting another elephant in Gurandia forest . Final P.R in the case has been submitted in the court of JMFC, Betanoti on 01.07.20233.

f) Similpal Division(N) Division OR case No-02 T & 03 T of 2022-23.

In this case 04 accused persons were arrested and two tusks were recovered from them. After completion of investigation Final PR was submitted in the court of SDJM, Rairangapur on 28.03.2023. All the four accused persons are on court bail now. The court of SDJM, Rairangapur has issued summons to them for their appearance. Trial of the case is yet to commence.

The detailed status report of all the above cases obtained from respective DFOs/Dy Directors are enclosed herewith as Annexure ZZL/1, ZZM/1, ZZN/1, ZZO/1, ZZP/1 respectively.

Jatindra Kumar Panigrahy



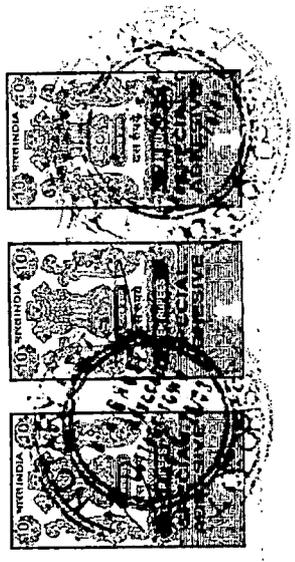
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- 2. That the Opposite Parties craves leave of this Hon'ble Court to make further submissions and file further affidavits, in the interest of justice and effective adjudication by this Hon'ble Court.
- 3. That the facts stated above are true to the best of my knowledge, belief and based on available records.

Identified by:

Jagabandhu Lenka
 14-07-2023
 Asst. A.G's Office

Jatindra Kumar Panda
 14/07/2023
 Addl. Superintendent of Police
 Joint Task Force
 O/o PCCF, WL & CWLW
 Odisha, Bhubaneswar



Place: Cuttack

Date: 14/07/2023

Certified that Cartridge papers are not available

[Signature]
 ADDL STANDING COUNSEL

The above named deponent being identified by Mr./Ms. *J. B. Lenka* Advocate appears before me at *3.2. AM/PM* on this the *14* day of *July* 20*23* solemnly affirms that the facts stated are true to his/her knowledge and belief.

NOTARY
 CUTTACK TOWNSHIP
[Signature] 14/7/2023

Annexure - 22/1



OFFICE OF THE DIVISIONAL FOREST OFFICER, GHUMSUR NORTH DIVISION

Bhejiput, Bhanjanagar, Ganjam, Odisha, Pin - 761126
Tele/Fax - 06821-241008, E-mail : dfoghumusurnorth@gmail.com

Memo No. 383 /5F - 2023
Dated, Bhanjanagar the 23rd June'2023

To

The Additional Superintendent of Police, Joint Task Force,
O/o the Principal Chief Conservator of Forest (Wildlife) & CWLW,
Odisha, Bhubaneswar.

Sub.: Up to date status report of cases.

Ref.: Your Office memo No. 6060/10WL-CC-517 /2022 dated 24.05.2023.

Sir,

In inviting a kind reference to the subject cited above, as desired the status report on the death of elephant during 2022-23 in respect of Ghumsur North Division is furnished below:

1.OR Case No. 343^r of 2022-23

[2(b)CC No. 01/2023]

- | | | |
|------|---|--|
| i. | Date of Occurrence - | 19.01.2023 |
| ii. | Place of Occurrence with GPS location - | Private Land Plot No. 15, Khata No. 8, Mouza-Manapur in village Manapur under Tarasing Police Station.
GPS Location
N 20° 02' 35.5"
E 84° 40' 32.3" |
| iii. | Name of Range/ Section/ Beat - | Tarasingi/ Tarasingi/ Manapur |
| iv. | Name & Address of Accused - | 1. Hazari Naik, S/o- Bhramar Naik, At.-Manapur, P.O.- Gereda, P.S.- Tarasingi, Dist.- Ganjam
2. Bhanja Rauta, S/o- Rama Rauta, At.-Baradanda, P.O. -Gereda, P.S.-Tarasingi, Dist.- Ganjam.
3. Sri Birupakshya Naik, Age -35 Years, S/o-Bansi Naik, At.-Manapur, PO- Gereda, P.S. - Tarasingi, Dist.-Ganjam.
4. Narayan Naik. S/o- Hazari Naik, At.-Manapur, P.O.- Gereda, P.S.- Tarasingi, Dist.-Ganjam |

True copy
K. S. J. 23
Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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- v. Material Seized -
- vi. Cause of Death -
- vii. Status Report of Case -

5. Sri Budu Naik, Age-32 Years, S/o- Suduru Naik, At.- Baibali, PO- Indragada, P.S.- Bhanjanagar, Dist. -Ganjam.

Tusk-2Nos.-6K.G. 600Gm.

Electrocution

Accused Serial No. 1 & Serial No. 2 have been arrested and forwarded to the Hon'ble Court of J.M.F.C., Jagannathprasad on dated 20.03.2023 & 15.04.2023. The Superintendent of Police, Ganjam has been requested vide this office Memo No. 3611 dtd. 07.06.2023 to provide present location of accused Sri Birupakshya Naik, Age- 35 Years, S/o- Bansi Naik, Village- Manapur, PO- Gereda, P.S.- Tarasingi & Sri Budu Naik, Age- 32 Years, S/o- Suduru Naik, Village- Baibali, PO- Indragada, P.S.- Bhanjanagar, Dist.- Ganjam having Mobile No.-8480027544 & 9668807213 respectively. The Accused name Birupakshya Naik, S/o- Bansi Naik, Budu Naik, S/o- Suduru Naik & Narayan Naik, S/o- Hazari Naik could not be arrested as they are out of their home. The Prosecution Report has been submitted vide this Office memo No. 3261 dtd. 18.05.2023 before the Court of J.F.M.C., Jagannathprasad.

2.OR Case No. 568^M of 2022-23

- i. Date of Occurrence -
- ii. Place of Occurrence with GPS location -
- iii. Name of Range/ Section/ Beat -
- iv. Name & Address of Accused -

[2(b)CC No.-03/2023]

13.03.2023

Private land Plot No.- 609, Khata No.-63, Mouza-Chadhayapali

GPS Location

N19 57 08.00
E84 30 33.00

Mujagada/ Bhanjanagar/ Binjigiri

1.Pana Patra, S/o- Late BanchhPatra, Age-46

72nd COPY
ADDITIONAL POLICE
OFFICER IN CHARGE
DIB ROAD, T.M.E & C.V.
Odisha Bhubaneswar



years, At- Binjigiri, P.O.-sanakodanda, P.S.-
Bhanjanagar, Dist.- Ganjam

2. Jogendra Naik, S/o- Late Abhi Naik, Age-39
years, At- Binjigiri, P.O.-Sanakodanda, P.S. -
Bhanjanagar, Dist.- Ganjam.

3. Sri Rabindra Mallick, S/o- Late Khadal
Mallick, Village- Binjhigiri, P.S.- Bhanjanagar,
Dist.- Ganjam.

- v. Material Seized -
vi. Cause of Death -
vii. Status Report of Case -

Tush-2Nos.-220Gm.

Electrocution

Accused Serial No. 1 and Serial No. 2 have
been forwarded to the Court of S.D.J.M.,
Bhanjanagar on dated. 15.03.2023 &
09.04.2023. The Accused name Sri Rabindra
Mallick, S/o- Late Khadal Mallick could not be
arrested as he is out of his home. The
Prosecution Report has been submitted vide
this Office memo No. 3089 dtd. 11.05.2023
before the Court of S.D.J.M., Bhanjanagar.

This is for favour of kind information and necessary action.

Yours Faithfully

[Signature]
23/6/2023
**Divisional Forest Officer,
Ghumsur North Division.**

True copy

[Signature]
23/6/23

Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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Annexure ZZM/1

**OFFICE OF THE DIVISIONAL FOREST OFFICER,
ATHGARH FOREST DIVISION, ATHGARH**

E-mail-dfo.athgarh@odisha.gov.in

Memo No. ~~2897~~
Dated Athgarh the 3rd JULY, 2023

To

The Addl. Superintendent of Police, Joint Task Force,
O/o- the PCCF (WL) & CWLW, Odisha, Bhubaneswar.

Sub: -

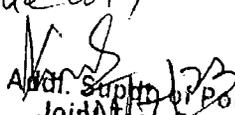
Up to date status report of cases,
Athgarh Division OR Case No 47^B of 2022-23
Athgarh Division OR Case No 50^A of 2022-23

Ref: -

Your Memo No. 6060, Dated.24.05.2023.

In inviting reference to the memo cited above on the captioned subject, I would like to inform you that, in the UD case No 18B of 2022-23 which has been converted in to OR Case No 47B of 2022-23 against the 5 nos accused persons namely 1. Biranchi Jani , Age- 55years ,S/o- Late Lambodar Jani, At-Soruan ,Po- Ragadipada, Ps- Badamba ,Dist- Cuttack, 2. Sri Rajkishore Pradhan @ Raja, Age- 57, S/o- Late Gopal Pradhan, At- Bakalagadia, P.S.- Badamba, Dist- Cuttack, 3. Sri Rajib Swain, Age- 38, S/o- Madhab Swain, At- Gopapur (Majhipatana), P.O.- Gopapur, P.S.- Badamba, Dist- Cuttack, 4. Bharat Khan @ Jibrail Khan, Age- 60, S/o- Abdul Guphar Khan, At- Kotapalla, P.S.- Badamba, Dist- Cuttack, 5. Jibar Khan, Age-65, S/o- Abdul Guphar Khan, At- Kotapalla, P.S.- Badamba, Dist- Cuttack. As all the accused persons have been absconding from their native places, therefore, the Range Officer, Badamba has prayed to the Hon'ble Court of JMFC, Badamba to issue Non-Bailable Warrant against the above-mentioned absconded accused persons. The Hon'ble Court of

True copy


Addl. Suptn of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

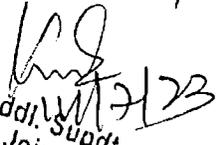
JMFC, Badamba has already issued Non-Bailable Warrant against the absconded accused persons.

In OR Case No. 50A of 2022-23, case has been booked against 2 nos. suspected accused person namely 1. Ganeswar Jena, S/o- Sankar Jena, At- Nuaandha, P.O.- Jenapada, PS- Athgarh, Dist- Cuttack (Owner of the Land) & 2. Sipuna Mohanty, S/o- Satyananda Mohanty, At- Nuabandha, P.O.- Jenapada, PS- Athgarh, Dist- Cuttack (Cultivator of the said land). As both the accused persons have been absconding from their native places, therefore, the Range Officer, Athgarh has prayed to the Hon'ble Court of JMFC, Tigiria to issue Non-Bailable Warrant against the above-mentioned absconded accused persons. The Hon'ble Court of JMFC, Tigiria has already issued Non-Bailable Warrant against the absconded accused persons.

This is for favour of your information & necessary action.

 3.7.23
Divisional Forest Officer,
Athgarh Division.

True copy


Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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Annexure ZZN/1



ବନଖଣ୍ଡ ଅଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଦେଙ୍କାନାଳ ବନଖଣ୍ଡ

OFFICE OF THE DIVISIONAL FOREST OFFICER, DHENKANAL FOREST DIVISION

Tele Fax No-06762226717, e-mail ld-dfo.dhenkanal@odisha.gov.in

Memo No. 5402 /SF/Offence/2023/Dt.03.07.2023

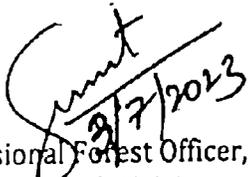
To,

The Additional Superintendent of Police, Joint Task Force,
O/o the Principal Chief Conservator of Forests (Wildlife) &
Chief Wildlife Warden, Odisha, Bhubaneswar.

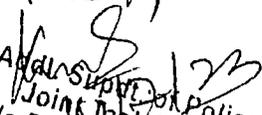
Sub: Up to date status report of cases.

With reference to the above cited memo on the captioned subject, it is to intimate that on dt.12.03.2023 one male elephant age about 20 years was died near village Ostapal under. Dhenkanal Range due to electrocution by the accused. Accordingly the accused person Sri Bipin Sahoo, S/o-Sarangadhar Sahoo, At-Ostapal, PS-Sadar, Dist-Dhenkanal who only is involved in this case has been arrested and forwarded to Court of law. There after an OR Case No.61^P of 2022-23 has been booked and the final PR of this case has already been submitted after due enquiry as U/s 50(8) of Wildlife Protection Act, 1972 to the Hon'ble Court of S.D.J.M. Dhenkanal vide this letter No.3092 dt.31.03.2023. The P.R case records along with relevant documents have already been submitted earlier to you vide this office memo no.3226 dt.06.04.2023. Now the above case is under subjudice in the court of S.D.J.M, Dhenkanal.

The matter is perused to day in the Court of S.D.J.M, Dhenkanal and it is ascertained that the next date of this case is fixed to 20.07.2023 by the Hon'ble Court for appearances of the accused person who has remained on bailed earlier. Soon after receipt of outcome result of this case will be intimated later on.


21/7/2023
Divisional Forest Officer,
Dhenkanal Division.

True copy


Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar



OFFICE OF THE DEPUTY DIRECTOR-CUM-WILDLIFE WARDEN
SIMILIPAL SOUTH WILDLIFE DIVISION, BARIPADA

Phone No- (06792) 259126, Fax-256705 E-mail : dfo.similipalsouthwl@odisha.gov.in

Letter No. 2392 SF
Dated, Baripada the 05 July, 2023.

To,

The Additional Superintendent of Police,
Joint Task Force,
O/o the PCCF (WL) & CWLW,
Odisha, Bhubaneswar.

Sub:- Up to date status report of case.

Ref:- Your good office Letter No.6060/10WL-CC-517/2022 dt.24.05.2023.

Sir,

In inviting a reference to the letter cited above on the captioned subject, the up to date status report of the UD Case No.54PS of 2022-23 is given below.

On the afternoon of dtd. 07.02.2023 at about 04.45 PM, Sh. Parsuram Hansdah, Forest Guard, I/c Balikhal Section & Sh. Samuel Mundu, Protection Assistant of Balikhal Beat, detected a carcass of a sub-adult male Elephant at Saparam Ghati Forest (GPS: 21° 51' 23" N, 86° 29' 12" N) inside Compartment No. P-14 (P2) of Gopinathpur Beat, under Balikhal Section, Pithabata South WL Range, Similipal South WL Division. In this regard a case was registered vide UD Case No. 54 PS of 2022-23 under Pithabata South WL Range, Similipal South WL Division.

During the course of investigation, on dated 20.04.2023, after getting information from reliable source regarding transportation of the tusks of the Elephant poached under the afore-mentioned case, a team of forest officials raided & caught hold of one accused namely (1) Raghunath Pingua, Alias- Linga (Aged-31yrs.), S/o- Kaira Pingua, Alias- Jaira Pingua, At- Bagdega, Garhsimilipal, Po- Astakumar, PS- Jashipur, Dist- Mayurbhanj, red-handed on NH-49 between Jashipur & Bisoi at GPS Coordinates: N 21° 58' 0.2", E 86° 06' 20.0", with the following articles: 1. Elephant tusks-04 (Four) Nos. (Marked as A, B, C & D), 2. Mobile Smart phone-01no. (SAMSUNG GALAXY A10, Model-SM-A105F with IMEI 1: 356650103628741, IMEI 2: 356650103628744), 3. LAVA A1200 Keypad mobile-01no with IMEI 1: 355955111044745, IMEI 2: 355955111044752, 4. Jacket of the accused-1 Nos. (Maroon colour), at about 11.40 AM dtd. 20.04.2023 and booked an offence case vide OR Case No.01PS of 2023-24 dt.20.04.2023 and forwarded to the Honb'ble Court of JMFC, Betnoti.

[Signature]
Addl. Suptd. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha

The Tissue samples from the seized Elephant Tusks and Jacket of the accused person were sent to the Project Coordinator, Center for Wildlife Health, College of Veterinary Science and Animal Husbandry, OUAT, Bhubaneswar, for forensic examination vide letter No. 992 of Hon'ble JMFC, Betnoti, dtd.30.05.2023 along with the tissue samples collected from the Spleen, Liver and left foreleg of elephant carcass detected in UD Case No. 54 PS of 2022-23 pertaining to Pithabata South WL Range. The result of the forensic examination has been received by Hon'ble JMFC, Betnoti.

In the statement of accused person namely Raghunath Pingua, Alias- Linga he has confessed that out of the four tusks seized from him, two (marked as C & D at Sl. No. 1 of Seizure List dtd. 20.04.2023) belonged to the elephant hunted in Saparam Ghati near the mobile point in Compartment No. P-14 (P-2) of Gopinathpur Beat, Balikahal Section, Pithabata South WL range and the other two (marked as A & B at Sl. No. 1 of Seizure List dtd. 20.04.2023) belonged to the elephant hunted in Gurandia forest inside Compartment No. KH-23 (P-1) of Gurandia-III Beat, Gurandia Section, Jenabil WL Range. In his statement he has clearly stated that he was involved in hunting of Elephant & removal of its tusk in Jenabil WL Range, Similipal South WL Division, pertaining to OR Case No. 03 JN of 2022-23 dtd. 14.12.2022 pertaining to 2(b)cc No. 14/2022 of Hon'ble Court of JMFC, Udala. Both the locations of hunting of the Elephants fall inside the Core Area of Similipal Wildlife Sanctuary as well as Similipal Tiger Reserve.

Therefore, he has contravened the provisions U/s- U/s- 09, 27, 29, 30, 31, 32, 39, 48-A, 49 of the Wildlife (Protection) Act, 1972 (Amended) and punishable U/s-51 (1), 51 (1-C) & 51 (1-D) of the said Act. The final prosecution report under Section 55 of the Wildlife (Protection) Act, 1972, against the above accused person has been submitted in the Hon'ble Court of JMFC, Betnoti vide Letter No.2360 dt.01.07.2023.

Yours faithfully,

Deputy Director cum-Wildlife Warden
Similipal South WL Division, Baripada.

True copy
Addl. Supdt. of Wildlife
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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Annexure 22P/13rd.



OFFICE OF THE DEPUTY DIRECTOR, SIMILIPAL (NORTH) WILDLIFE DIVISION
AT-MATIAGARH CHHAKA, PO-K. JASHIPUR,
DIST-MAYURBHANJ, ODISHA-757091

Email: dfo.similipalnorthwl@odisha.gov.in / ddsimilipalnorthwl@gmail.com

Memo No 2596 /4F-(Off.)- 22/2023, Date: 04.07.2023

To

The Additional Superintendent of Police, Joint Task Force
O/o the Principal Chief Conservator of Forests (Wildlife) &
Chief Wildlife Warden, Odisha, Bhubaneswar

Sub: Arrest of accused persons and submission of Final PR.

Ref: Your office memo no. 6060, dated 24.05.2023

With reference to the memo cited above on the captioned subject, this is to inform you that, the final Prosecution Report in the OR Case no. 02T of 2022-23 and OR Case no. 03T of 2022-23 has already been submitted to the Hon'ble court of Sub-Divisional Judicial Magistrate, Rairangpur on 28.03.2023 for further trial in the court of law (Copy enclosed) and the detail report on the above related case was communicated to your good office vide this office memo no.1556, Dated.06.04.2023 (Copy enclosed).

The accused are currently on bail and they have been summoned by the Hon'ble court of SDJM, Rairangpur for appearance to go on previous bail. Subsequently, trial will start in the Hon'ble court.

This is for favour of your kind information and necessary action.

Encl: As above

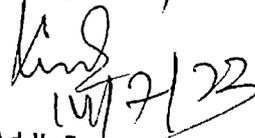

Deputy Director,
Similipal North WL Division,
Jashipur

Memo No 2597 /Date: 04.07.2023

Copy along with its enclosure submitted to the Field Director, Similipal Tiger Reserve-cum-Regional Chief Conservator of Forests, Baripada for his kind information and necessary action.


Deputy Director,
Similipal North WL Division,
Jashipur

True copy


Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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OFFICE OF THE DEPUTY DIRECTOR, SIMILIPAL (NORTH) WILDLIFE DIVISION
AT-MATIAGARH CHHAKA, PO-K. JASHIPUR,
DIST-MAYURBHANJ, ODISHA-757091

Email: ddo.similipalnorthwldlfe@odisha.gov.in or similipalno.thd@gmail.com

Memo No 155/4F-(Off.)-22/2023, Date: 6.04.2023

To

The Chief Conservator of Forests-cum-Chairman, Joint Task Force
O/o the Principal Chief Conservator of Forests (WL) & CWLW,
Odisha, Bhubaneswar.

Sub:

Arrest of accused persons and submission of Final PR.

Ref:

Your good office memo no. 3759, dated 16.03.2023

With reference to the memo cited above on the captioned subject, this is to inform you that, A male elephant of aged about 40 years was spotted dead at around 9:15 A.M at Kaleikacha Nala on dated 21.01.2023 inside Compt. No. KD-4 under Asadola Beat of Talabandha WL Range of Buffer area of Similipal Tiger Reserve while doing patrolling by the patrolling team consisting of one Forest Guard and two Protection Assistants of Asadola Beat. One UD Case no 04T of 2022-23 was registered by Sri Sunil Kumar Mohanta and informed about the same to Range Officer Talabandha WL Range.

Details of Location

Name of the Location	Kaleikacha Nala
GPS	N 22 04'25.21", E 86 20'27.14"
Compartment	KD-4
Patrolling Grid	1571
Beat	Asadola
Section	Bankidihi
Range	Talabandha WL Range

It has been further suspected the tusk might have been removed and taken away by the nearby villagers. A special team was formed along with dog squad and ACF Sri Nikesh Kumar Mahapatra was appointed as the Investigating Officer for the case. Intensive intelligence gathering was taken up in the nearby villages by placing reliable informers at various levels. Basing on a specific information received from a reliable sources analysis of the information was carried out by the Investigating officer along with the special team everyday and future course of action was discussed strategically. Basing on the intelligence gathered by the team, on 29.01.2023 an operation was carried out by a team consisting of both Forest department with the support of local Police. About 40 staff of Similipal North WL Division and 10 staff of Bisoi Police station have raided the villages of Talakbadi, Rugudidihi and Matialisahi coming under Majhigaon Post office

Trn
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and Bisoi P.S. Four persons were arrested and 2 tusks were recovered from the village Talakbadi and Rugudidihi. The details of the accused arrested are:

1. Gobinda Hembram, , Age 50 years S/o- Late Gansa Hembram, village- Rugudidihi
2. Ramray Tudu, Age 40 years, S/o- Late Meghray Tudu, Village- Rugudidhi
3. Kuna Singh Naik, Age 42 years, S/o- Late Bagulu Naik, Village- Talakbadi
4. Kuna Naik, Age 21 years, S/o- Late Kanda Naik, Village- Talakbadi

One tusk was recovered from the possession of Gobinda Hembram of Rugudidihi village kept below the pile of paddy straw in his house premises and another tusk was recovered from the possession of Kuna Singh Naik of Talakbadi village who had concealed the tusk in the agriculture field buried under soil near his house. The UD Case no. 04T of 2022-23 was converted into OR Case No. 02T of 2022-23 and OR Case No. 03T of 2022-23. The above accused were forwarded to the court of law on 29.01.2023.

Subsequently the four accused were brought on 2 days remand for further interrogation by the Investigating Officer. The confessional statement of all the 4 accused persons were recorded as per the provision U/s 50 (8) (d) of the Wildlife (Protection) Act, 1972 in presence of available independent witnesses. The accused were produced before the court of law after completion of the remand period.

The final Prosecution Report in the OR Case no. 02T of 2022-23 and OR Case no. 03T of 2022-23 has already been submitted to the Hon'ble court of Sub-Divisional Judicial Magistrate, Rairangpur on 27.03.2023 for further trial in the court of law (Copy enclosed).

This is for favour of your kind information and necessary action.

Encl: - As above


Deputy Director
Similipal (North) WL Division
Jashipur

Memo No 1557/4F-(Off.)- 22/2023, Date: 6.04.2023

Copy along with its submitted to the Field Director, Similipal Tiger Reserve-cum-Regional Chief Conservator of Forests, Baripada for favour of your kind information and necessary action.


Deputy Director
Similipal (North) WL Division
Jashipur


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Odisha, Bhubaneswar

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FOREST DEPARTMENT, ORISSA

SIMILIPAL NORTH (WL) DIVISION, JASHIPUR

OFFENCE REPORT No. 02T OF 2022-23, dated 29/01/2023

TALABANDHA WILDLIFE { REVENUE STATION
RANGE

NATURE OF OFFENCE

Date and hour of detection Dtd. 29/01/2023 at about 06.00 A.M.

Place of occurrence Rugudidihi (Near house of Gobinda Hembram, Age-50years, S/o-Late Gansa Hembram)

By whom detected Sri Sunil Kumar Mohanta, Forest Guard, Ashadola Beat, Talabandha (WL) Range

PERFORMANCE TO SECTIONS OF THE FOREST ACT AND INDIAN PENAL CODE

(To be filled by the Divisional Forest Officer)

Violation U/s-9, 27, 29, 31, 44 & 48(A) of Wildlife (Protection) Act, 1972 and U/s- 120(B) of Indian Penal Code and punishable under section 51(I) of Wildlife Protection Act, 1972.

NAMES OF ACCUSED

Name	Fathers Name	PLACE OF RESIDENCE		
		Village	Thana	District
1. Sri Gobinda Hembram Age-50years	Late Gansa Hembram	Rugudidihi	Bisoi	Mayurbhanj
2. Sri Ramray Tudu, Age-40years	Late Meghray Tudu	Rugudidihi	Bisoi	Mayurbhanj

NAMES OF WITNESSES

- | |
|--|
| 1. Sri Chakradhar Mohanta, Forest Guard, Chatani Beat, Talabandha WL Range |
| 2. Sri Rajendra Nayak, Protection Assistant, Chatani Camp, Talabandha WL Range |
| 3. Sri Narendra Nath Naik, Protection Assistant, Chatani Camp, Talabandha WL Range |

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Joint Task Force
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FOREST DEPARTMENT, ORISSA

Similipal North (WL) Division, Jashipur

OFFENCE REPORT NO. 02T of 2022-23, Dated- 29/01/2023

Talabandha WL Range

MEMO No. -

Dated -

Forwarded to the _____ Conservator of Forests _____ Division
with a copy of the Seizure Report and application for issue of process.

_____ Officer - in - charge
_____ revenue Station / Range

MEMO NO. - 1387

Dated - 27.03.2023

Forwarded to the Sub-Divisional Judicial Magistrate, Rairangpur Magistrate with an
application for issue of process and the following documents _____

_____ Conservator of Forests.

In - charge _____ Division.


Deputy Director
Similipal (North) WL Division
Jashipur

True copy
[Handwritten signature]
27/3/23

Addl. Supdt. of Police,
Joint Task Force
O/o PCCF, WL & CWLW,
Odisha, Bhubaneswar

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FOREST DEPARTMENT, ORISSA

SIMILIPAL NORTH (WL) DIVISION, JASHIPUR

OFFENCE REPORT No. 03T OF 2022-23, dated 29/01/2023

TALABANDHA WILDLIFE

} REVENUE STATION
RANGE

NATURE OF OFFENCE

Date and hour of detection Did. 29/01/2023 at about 06.45 A.M.

Place of occurrence Talakbadi (Near house of Kuna Singh Naik, (Matal), Age-42years, S/o-
Late Baglu Naik)

By whom detected Sri Sunil Kumar Mohanta, Forest Guard, Ashadola Beat, Talabandha
(WL) Range

PERFERENCE TO SECTIONS OF THE FOREST ACT AND INDIAN
PENAL CODE

(To be filled by the Divisional Forest Officer)

Violation U/s-9, 27, 29, 31, 44 & 48(A) of Wildlife (Protection) Act, 1972 and U/s- 120(B) of Indian
Penal Code and punishable under section 51(l) of Wildlife Protection Act, 1972.

NAMES OF ACCUSED

Name	Fathers Name	PLACE OF RESIDENCE		
		Village	Thana	District
1. Sri Kuna Singh Naik (Matal), Age-42years	Late Baglu Naik	Talakbadi	Bisoi	Mayurbhanj
2. Sri Kuna Naik (Biltu), Age-21years	Late Kanda Naik	Talakbadi	Bisoi	Mayurbhanj

NAMES OF WITNESSES

1. Sri Sadananda Rana, Forester, Bankidihi Section, Talabandha WL Range
2. Sri Chakradhar Mohanta, Forest Guard, Chatani Beat, Talabandha WL Range
3. Sri Rajendra Nayak, Protection Assistant, Chatani Camp, Talabandha WL Range
4. Sri Narendra Nath Naik, Protection Assistant, Chatani Camp, Talabandha WL Range

True Copy
[Signature]
Addl. Supt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar

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FOREST DEPARTMENT, ORISSA

Similipal North (WL) Division, Jashipur

OFFENCE REPORT NO. 03T of 2022-23, Dated- 29/01/2023

Talabandha WL Range

MEMO No. -

Dated -

Forwarded to the _____ Conservator of Forests _____ Division
with a copy of the Seizure Report and application for issue of process.

_____ Officer - in - charge
_____ revenue Station / Range

MEMO NO. - 1386

Dated - 27.03.2023

Forwarded to the Sub-Divisional Judicial Magistrate, Rairangpur Magistrate with an
application for issue of process and the following documents _____

_____ Conservator of Forests.

In - charge _____ Division.

True copy
14/2/23

Addl. Supdt. of Police
Joint Task Force
O/o PCCF, WL & CWLW
Odisha, Bhubaneswar


Deputy Director
Similipal (North) WL Division
Jashipur